IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 124
Appeal No.- 830/252/ND/2019

IN THE MATTER OF:

Pr. Commissioner of Income Tax-6 ... Appellant

Vs

M/s Neha Exports Ltd. &Ors. ... Respondent

Order under Section 252.

Order delivered on 19.01.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:
For the Appellant :
For the ROC :

ORDER

From the filing of this appeal, none has appeared for the appellant. Today, also none appears for the appellant. Appeal dismissed for non-prosecution.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 19.01.2021